

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 813/2024**

IN THE MATTER OF:

NEWS ITEM TITLED "IRONY ON WORLD ENVIRONMENT DAY U.P. FOREST CORPORATION TO AUCTION 400 GREEN TREES IN LUCKNOW ON JUNE 5" APPEARING IN THE HINDUSTAN TIMES DATED 04.06.2024

VERSUS

UTTAR PRADESH FOREST CORPORATION & ORS.

...RESPONDENT(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	VERIFICATION REPORT BY WAY OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 2 IN COMPLIANCE OF THE ORDER DATED 11.03.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	
2.	A COPY OF THE LETTER DATED 28.03.2026 IS ANNEXED HERewith AND MARKED AS ANNEXURE-1	
3.	A COPY OF THE INSPECTION REPORTS DATED 30.03.2026 FROM RFO IS ANNEXED HERewith AND MARKED AS ANNEXURE-2	
4.	A COPY OF THE LETTER DATED 02.04.2026 IS	

	ANNEXED HERewith AND MARKED AS ANNEXURE-3	
5.	A COPY OF THE INSPECTION REPORT DATED 03.07.2026 IS ANNEXED HERewith AND MARKED AS ANNEXURE-4	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON

COUNSEL FOR RESPONDENT NO. 2

bhanwar09jadon@gmail.com | 6375115224

DATE: 06.07.2026

PLACE: NOIDA



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 813/2024**

IN THE MATTER OF:

NEWS ITEM TITLED "IRONY ON WORLD ENVIRONMENT DAY U.P. FOREST CORPORATION TO AUCTION 400 GREEN TREES IN LUCKNOW ON JUNE 5" APPEARING IN THE HINDUSTAN TIMES DATED 04.06.2024

VERSUS

UTTAR PRADESH FOREST CORPORATION & ORS.

...RESPONDENT(s)

**VERIFICATION REPORT BY WAY OF AFFIDAVIT ON BEHALF
OF THE RESPONDENT NO. 2 IN COMPLIANCE OF THE ORDER
DATED 11.03.2026 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

I, **SITANSHU PANDEY**, aged about 36 years, S/o Shri S. N. PANDEY, posted as Divisional Forest Officer, Lucknow, Uttar Pradesh, do hereby solemnly affirm and state as under:

SWORN VERIFIED
BEFORE ME
Kartikay Kumar Singh
Advocate
NOTARY
Lucknow (U.P.) INDIA
Date.....

4/7/2026

SS

1. That I, Divisional Forest Officer, Lucknow, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.
2. That the present Original Application, registered suo-motu, the Tribunal is considering the issue of felling and auction of 400 green trees in Lucknow, Uttar Pradesh.
3. That the Hon'ble Tribunal vide order dated 11.03.2026 has directed the Deponent to verify if the compensatory plantation has been done as disclosed in the reply of UPSIDA and how much of that compensatory planation is surviving. The operative portion of the aforementioned order is as stated below:

“...2. Learned Counsel appearing for respondent nos. 2 and 4 seeks four time to verify if the compensatory plantation has been done as disclosed in the reply of UPSIDA and how much of that compensatory planation is surviving. Let report in this regard be filed by respondent nos. 2 and 4 within four weeks...”

STATUS REPORT IS AS FOLLOWS:**UPSIDA**

4. That in compliance of the directions of this Hon'ble Tribunal, the Divisional Forest Office, Lucknow (DFO) vide letter dated 28.03.2026 directed the Regional Forest Officer, Sarojni Nagar Range and Kukrail Range to carry out site inspections to ascertain and verify the compensatory afforestation carried out by UPSIDA in compliance of the condition imposed upon them by the Forest Department for permission for felling of 308 trees in lieu of which 3080 trees were to be planted by the UPSIDA.

A copy of the letter dated 28.03.2026 is annexed herewith and marked as **ANNEXURE-1**.

5. That in compliance of the directions of the DFO, the Regional Forest Officer (RFO), Sarojni Nagar Range and Kukrail Range carried out the site inspections dated 30.03.2026 and submitted their inspection report to the SDO. Subsequently, the SDO vide letter dated 02.04.2026 submitted the combined report as received from the RFO's.

A copy of the inspection reports dated 30.03.2026 from RFO is annexed herewith and marked as **ANNEXURE-2**.

A copy of the letter dated 02.04.2026 is annexed herewith and marked as **ANNEXURE-3**.

6. That as per the report received by the Deponent, 3110 tress have been planted by the UPSIDA in lieu of 3080 trees, out of which, 2,738 trees are surviving making the survival rate of about 88.04%. The planted tree species include:

- i. Kadamba
- ii. Jamun
- iii. Kanji
- iv. Pakar
- v. Mahogany
- vi. Tamarind
- vii. Thuja
- viii. Candle Palm
- ix. Ficus
- x. Thuja Palm
- xi. Coconut Palm

- xii. Kumkum
- xiii. Sandalwood
- xiv. Peepal
- xv. Eucalyptus

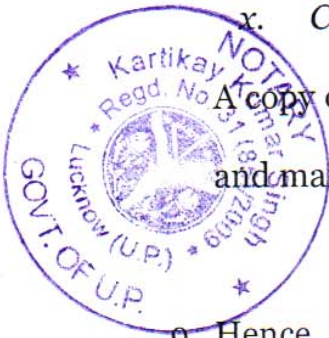
UPSRTC

7. That with regards to the compensatory afforestation of 920 trees in lieu of felling of 92 trees felled by the UPSRTC, the forest department has received the requisite amount from the concerned agency for carrying out the plantation. Pursuant to the receiving of the amount for the compensatory afforestation, the Forest Department has carried out the plantation of 920 trees by March, 2026.

8. That subsequent to the plantation, the an inspection of the site has been carried out by the Range Forest Officer, City Range to identify the survival rate of the planted 920 trees. As per the inspection report dated 03.07.2026 received by the Deponent, all the trees planted have survived making the survival rate of 100%. The planted tree species include:
 - i. Tecoma

- ii. Neem
- iii. Gulachin
- iv. Ashoka
- v. Bottlebrush
- vi. Tapobia
- vii. Kachnar
- viii. Mango
- ix. Kaner
- x. *Cassia Siamea*

A copy of the inspection report dated 03.07.2026 is annexed herewith and marked as **ANNEXURE-4**.



9. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

10. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.


DEPONENT

SWORN VERIFIED
BEFORE ME
Kartikay Kumar Singh
Advocate
Lucknow (U.P.) INDIA
4/7/2026

VERIFICATION

Verified at LUCKNOW on this 4th day of JULY, 2026, that the contents of the above affidavit from paragraphs 1 to 10 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT

SWORN VERIFIED
BEFORE ME
Kartikay Kumar Singh
Advocate
NOTARY
Lucknow (U.P.) INDIA
Date.....

4/7/20 26

I know and identify the deponent
who has signed/put his T.I. before me.

अ/महल्लयू

कार्यालय प्रभागीय वनाधिकारी, अवध वन प्रभाग, उ०प्र० लखनऊ।
पत्रांक 778/35-3, लखनऊ, दिनांक 28 मार्च, 2026

सेवा में,

1-क्षेत्रीय वन अधिकारी
सरोजनीनगर रैंज।
2-क्षेत्रीय वन अधिकारी
कुकरैल रैंज।

विषय:- मा० एन०जी०टी० में दायर ओ०ए० संख्या-813/2024 NEWS ITEM TITLED "IRONY ON WORLD ENVIRONMENT DAY U.P. FOREST CORPORATION TO AUCTION 400 GREEN TREES IN LUCKNOW ON JUNE 5" APPEARING IN THE HINDUSTAN TIMES DATED 04.06.2024 में पारित आदेश दिनांक-11.03.2026 के अनुपालन में आख्या/अद्यतन स्थिति के सम्बन्ध

विषयांकित प्रकरण में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक-11.03.2026 (प्रति संलग्न) के अनुपालन में प्रकरण की अद्यतन स्थिति दिनांक-07.04.2026 से पूर्व इस कार्यालय को निम्न प्रारूप में उपलब्ध कराना सुनिश्चित करें। तकि प्रकरण की अद्यतन स्थिति से मा० राष्ट्रीय हरित अधिकरण नई दिल्ली को अवगत कराते हुए अनुपालन आख्या समय से पूर्व योजित कराया जा सकें। विवरण निम्न है:

क्र०स०	रैंज का नाम	स्थल का नाम	वृक्षों की संख्या	प्रजातिवार विवरण	सफलता प्रतिशत	फोटोग्राफ संकलित हाँ/न

संलग्नक- उपरोक्तानुसार

प्रभागीय वनाधिकारी,

अवध वन प्रभाग, लखनऊ।

पत्रांक-778/35-3, उक्त दिनांकित

प्रतिलिपि- उप प्रभागीय वनाधिकारी मोहनलालगंज को सूचनार्थ एवं इस निर्देश के साथ प्रेषित की वांछित सूचना का परीक्षण करते हुए आख्या अपनी संस्तुति सहित दिनांक-07.04.2026 से पूर्व अधोहस्ताक्षरी को उपलब्ध कराने का कष्ट करें।

प्रतिलिपि- प्रभारी राजस्व शाखा को अग्रतर कार्यवाही हेतु एवं वांछित सहयोग हेतु प्रेषित।



4/7/2026

OK

प्रभागीय वनाधिकारी

अवध वन प्रभाग, लखनऊ।

A-1



कार्यालय

क्षेत्रीय वन अधिकारी, सरोजनीनगर रेंज

अवध वन प्रभाग, लखनऊ

A-2

पत्रांक 624/35-1

दिनांक 30.03.2024

सेवा में,

उपस्थिति अधिकारी

अवध वन प्रभाग

लखनऊ
बरा - उपप्रभाग वन अधिकारी, मोहनलखनऊ।
विषय - मा. एन. ए. टी. में दायर आ. ए. संख्या 813/2024 NEWS ITEM TITLED 'IRONY
ON WORLD ENVIRONMENT DAY U.P FOREST CORPORATION TO AUCTION 400 GREEN TREE
IN LUCKNOW ON JUNE 5' APPEARING IN THE HINDUSTAN TIMES DATED 04.06.2024
में पारित आदेश दिनांक 11.03.2024 के अनुपालन में कार्रवाई। अधिनियम के सम्बन्ध
में।

सम्बन्ध - आपका पत्रांक 7781/35-3 लखनऊ दिनांक 28.03.2024

महोदय,
उपरोक्त विषयक एवं सम्बंधित मा. राष्ट्रीय हरित क्रीडक नई दिल्ली द्वारा पारित आदेश
दिनांक 11.03.2024 के अनुपालन में सरोजनीनगर रेंज से सम्बंधित सूचना निम्नानुसार में
निम्नवत् है -

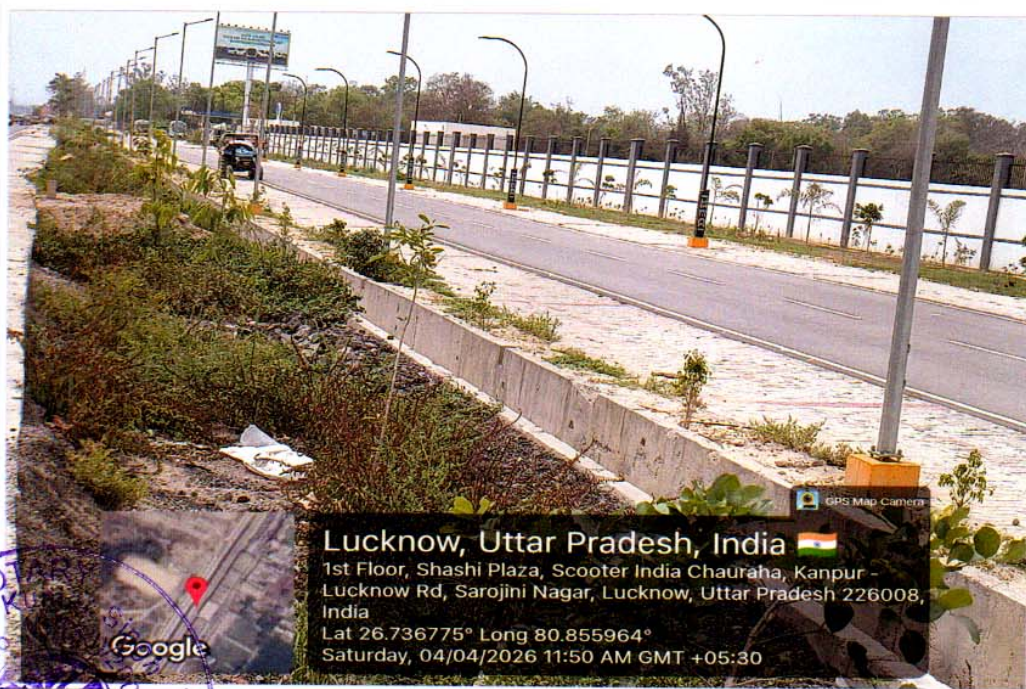
क्रम सं.	रेंज का नाम	स्थल का नाम	हथौती की सं.	विभागीय विवरण	सफलता	टिप्पणी
1.	सरोजनीनगर रेंज	डी.बी.ओ. क्षेत्र अगोसी नगर की तरफ व सड़क सं. 6, 7	1600	रुपय - 150 जामुन - 200 भुआर - 200 गुली - 250 पाइल - 300 मसिंजी - 300 वमली - 200	100%	हां
		डी.बी.ओ. क्षेत्र सरोजनीनगर अगोसी रीपलेउ के पास सड़क रेंज	293	दुपारी - 82 कैडल - 89 फाइल - 81 आरुआम - 20 दुपारीपाम - 20 सकल पाम - 01	100%	हां
		उत्तम रीपलेउ के पीछे 18 मी. रेंज सड़क संख्या - 2	100 40	रुपय - 100 रुपय - 40	100%	हां
		डी.बी.ओ. क्षेत्र सरोजनीनगर मसिंजी पुर्विधा केरु के पास	75	उमरुम - 45 चमन - 25 पीपल - 45	100%	हां



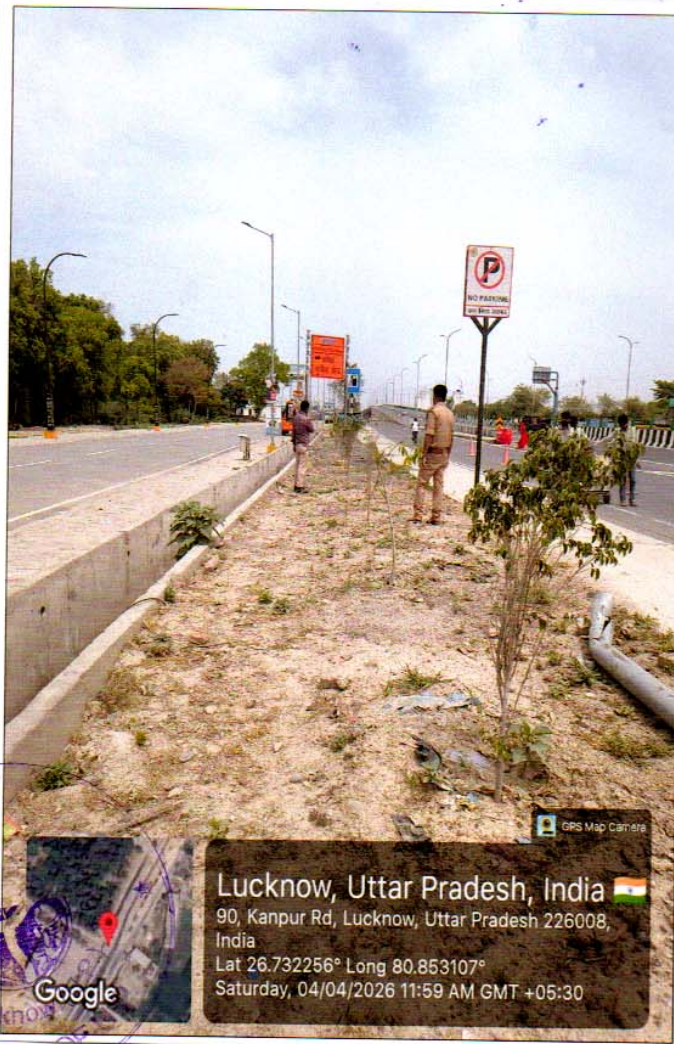
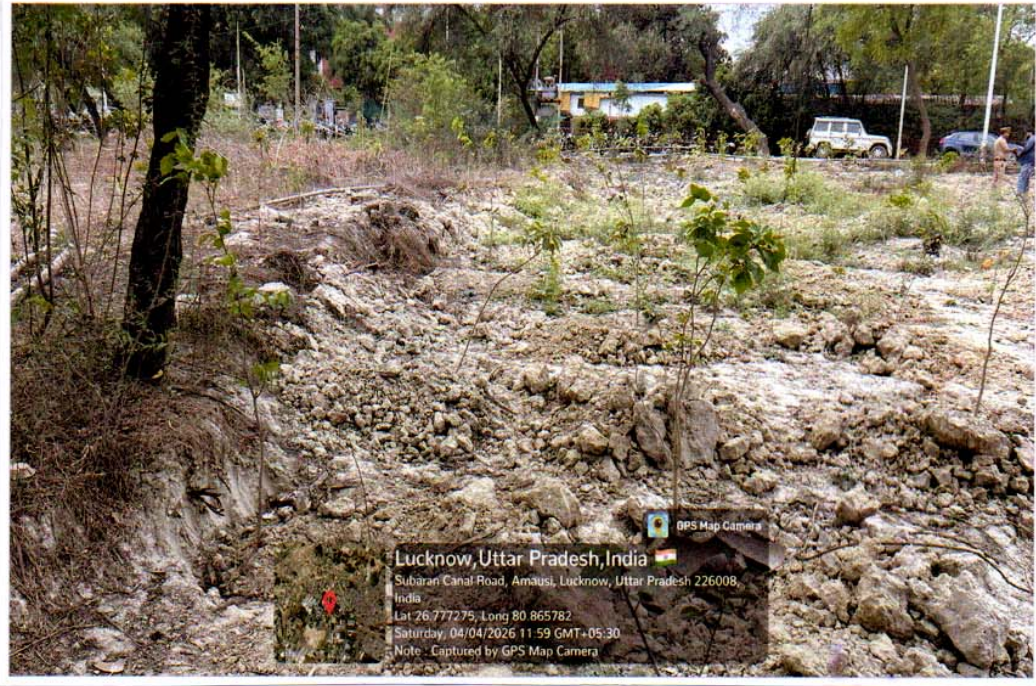
अतः उपरोक्त रिपोर्ट महोदय की सेवा में सूचना एवं आवश्यक कार्यवाही हेतु सादर प्रेषित
है।

संस्तुति सहित अग्र प्रेषित
[Signature]

क्षेत्रीय वन अधिकारी
सरोजनीनगर रेंज
लखनऊ

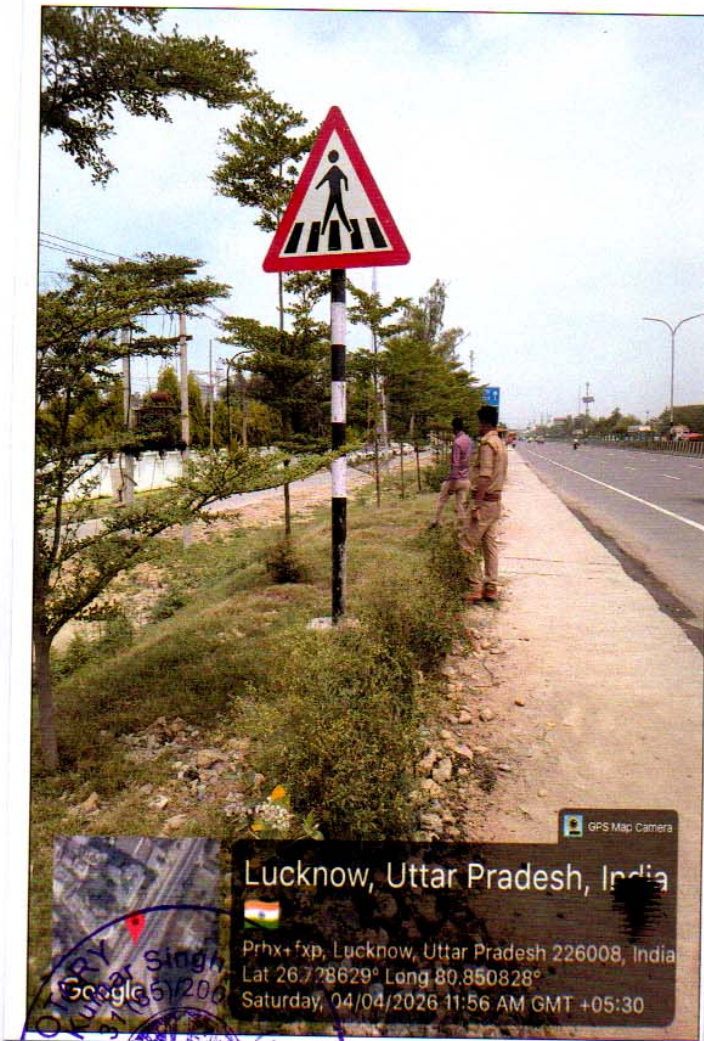


18



Handwritten signature and a circular stamp with the text "GOVT. OF U.P." and "Lucknow".

Handwritten signature.



SP.

आमलिय मोतीपुत्र नगर अधिकारी लुकरैल, अवध नगर प्रभाग, लखनऊ
पत्रांक - 250 / 35-1 दिनांक 30, मार्च, 2026

सेवा में

प्रभाग प्रमुख अधिकारी

अवध नगर प्रभाग, लखनऊ

धारा - उप प्रभाग प्रमुख अधिकारी, लखनऊ

विषय - आ. 27. जी. यी. नै दाहल को. र. सं. 813/2024 NEWS
ITEM " IRONY ON WORLD ENVIRONMENT DAY U.P. FOREST
CORPORATION TO AUCTION 400 GREEN TREES IN LUCKNOW
ON JUNE 5" APPEARING IN THE HINDOSTAN TIMES
DATED 04.06.2024 में उल्लिखित आदेश दिनांक 11.03.2026
के अनुपालन में आदेश / अनुपालन सिमिल के सं. 7781/35-3
दिनांक 28/03/2026

गद्येय उपरोक्त विषयक संदर्भित पत्र के अनुपालन में लुकरैल
सेवा से आदेशाधिकार कृतम विवर प्रारूप में निम्न प्रस्तुत है।

क्र.सं.	सेवा का नाम लुकरैल	समस्त व्यय ऑडिओ-विडियो मिनिस्ट्र	कर्मचारी के प्रमाणित विवरण	समाप्ति प्रतिशत	प्रमाणित विवरण	
1		सी.एस.सी. नमूना	95	कदम	66%	हां
2		— 1 —	95	प्रमाणित		
3		ऑ. प्र. नि. सं. 01	200	प्रमाणित	65%	हां
4		ऑ. प्र. नि. सं. 01	75	कदम		
5		ऑ. प्र. नि. सं. 02	61	प्रमाणित	60%	हां
6		सं. सं. 02	65	कदम		
7		सं. सं. 04	45	प्रमाणित	54%	हां
8		सं. सं. 05	26	प्रमाणित	63%	हां
9		सं. सं. 05	30	कदम		
10		सं. सं. 06	19	प्रमाणित	68%	हां
11		सं. सं. 06	18	कदम		
12		सं. सं. 07	65	प्रमाणित	52%	हां

प्र. सं. 02 पर

प्र. सं. 02 प्र.

18

क्र.सं.	सेवा का नाम	सिद्धि का नाम	रोग/वै. प्रमाण	समाप्ति तिथि
13.	कुशल	सिद्धि-07	61	70%, डॉ.
14.	"	सिद्धि-08	24	61%, डॉ.
15.	"	सिद्धि-08	25	मदम
16.	"	सिद्धि-09	48	51%, डॉ.
17.	"	सिद्धि-09	50	मदम

नोट:- डॉ. वरुण सेविता कोचो' की सुझा की लैब प्रमाण
नहीं है।

(अ. गी. ल. उ.)
वकील
मुंबई-२५

3/12/2006
(अ. गी. ल. उ.)
उप सेविता वरुण सेविता
मुंबई-२५

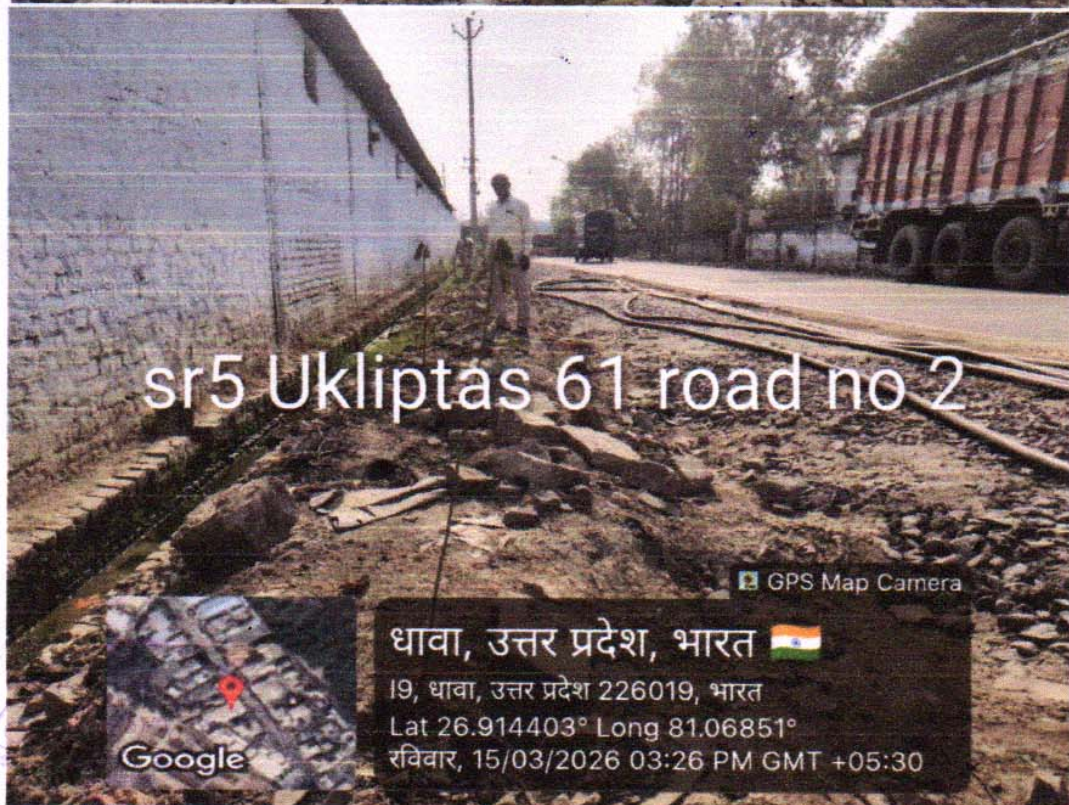
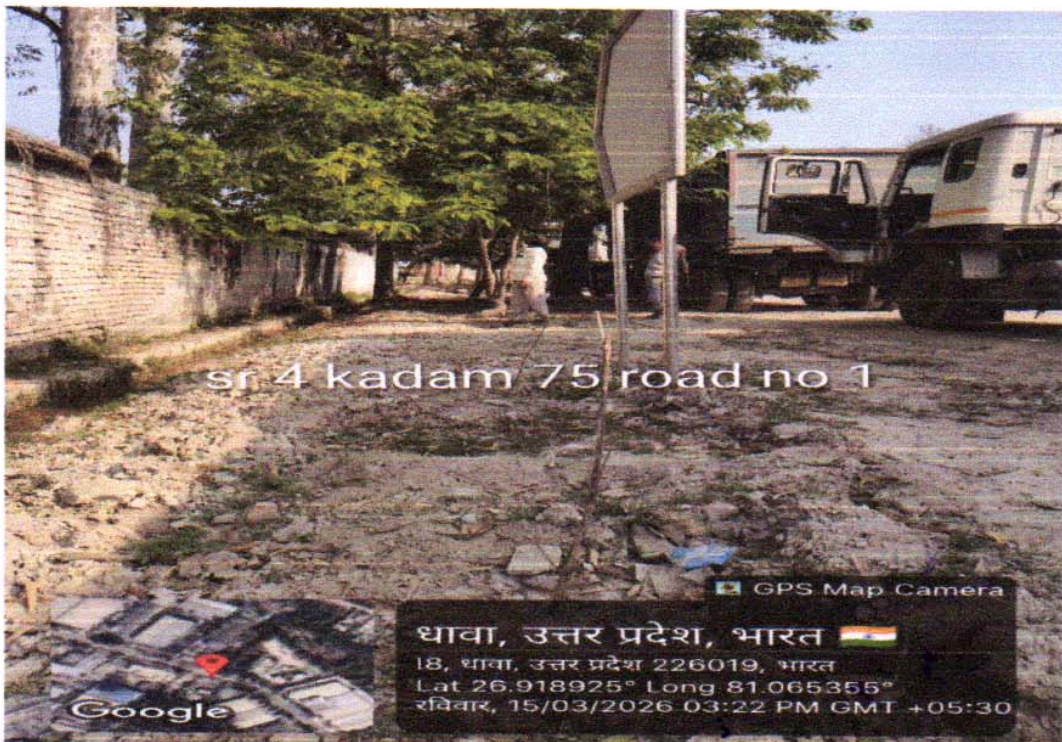
शिवदीप
क्षेत्रीय वन अधिकारी
कुकरेल
विश्व वन प्रभाग, राखनक

सिद्धि की सुझा
(SPOC)



SP

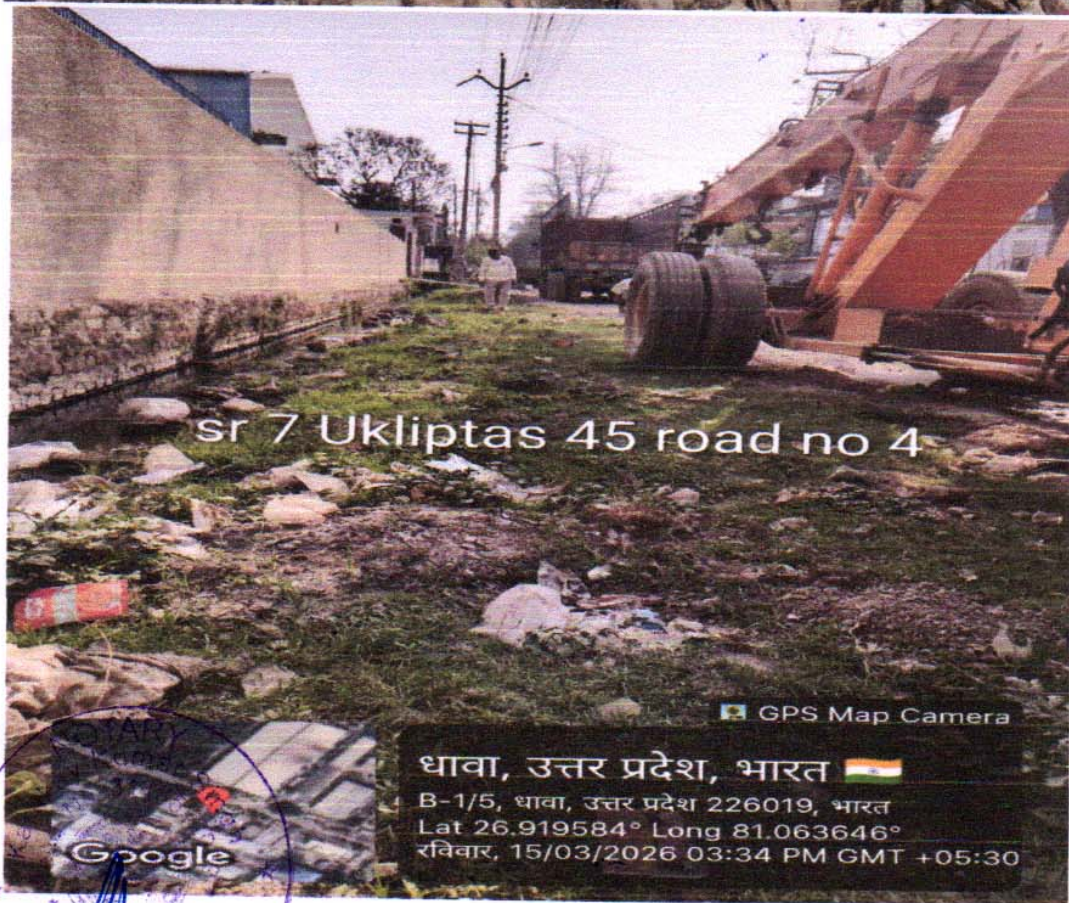
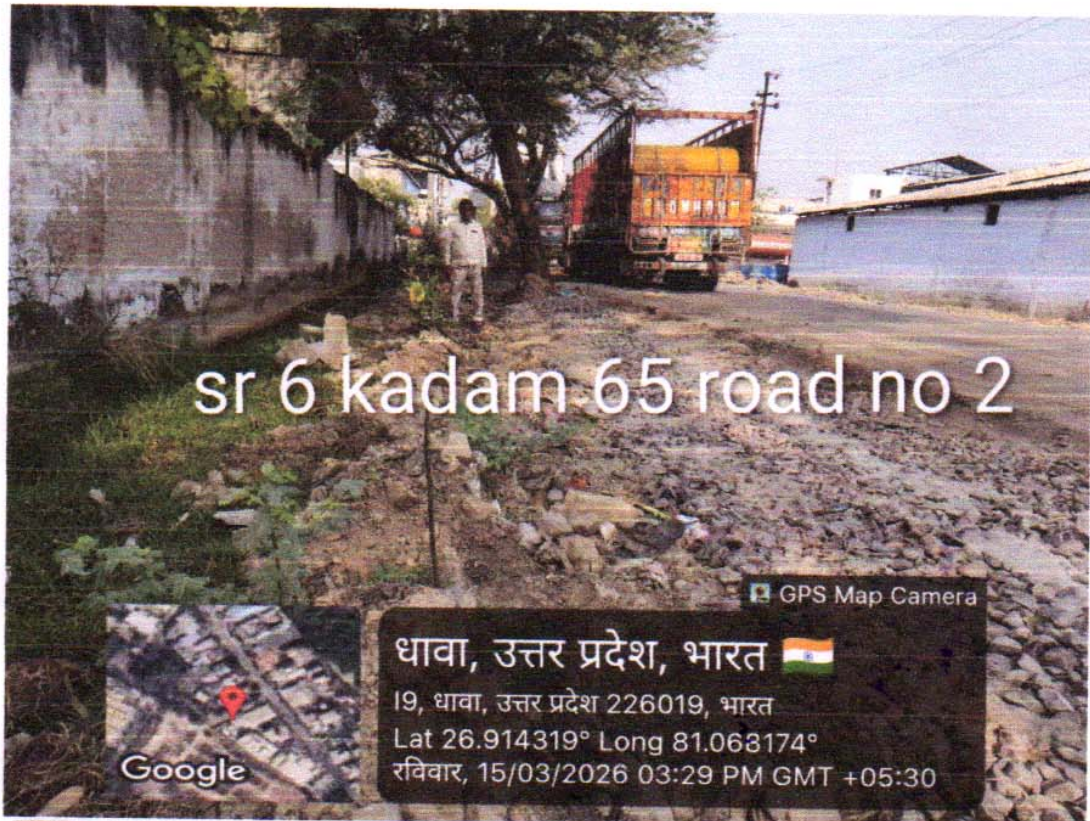




[Handwritten signature]

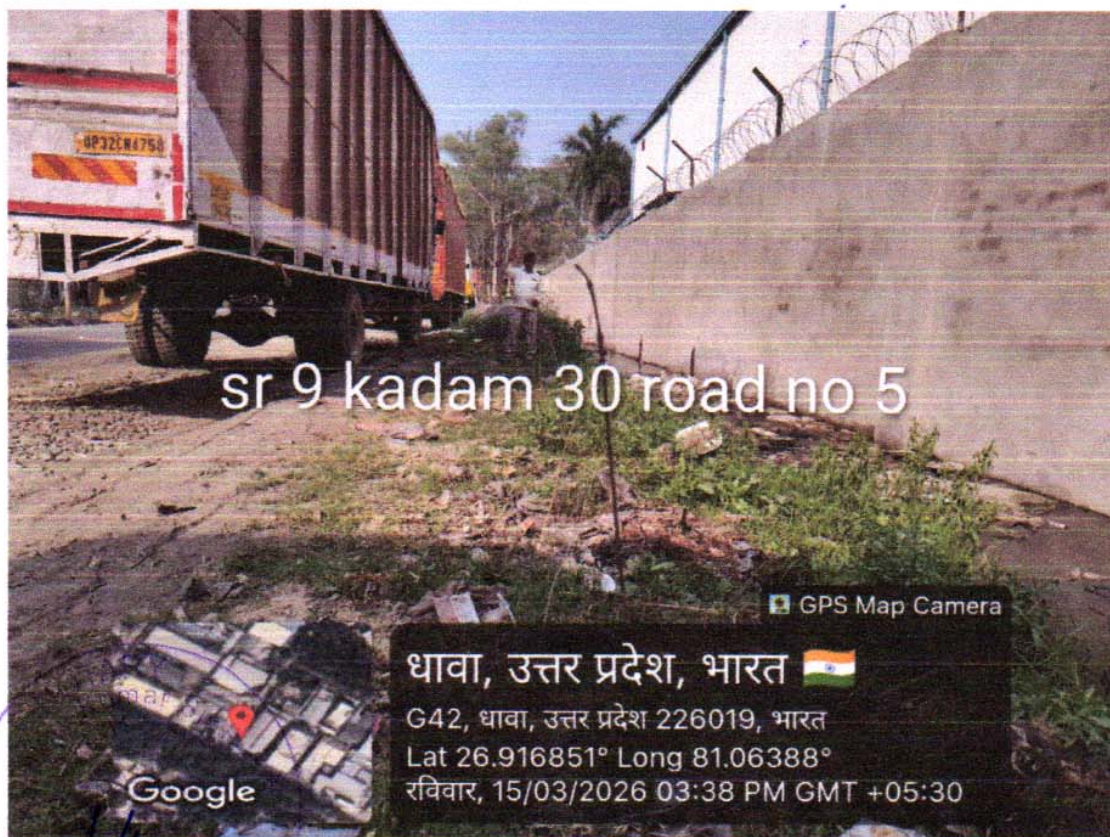
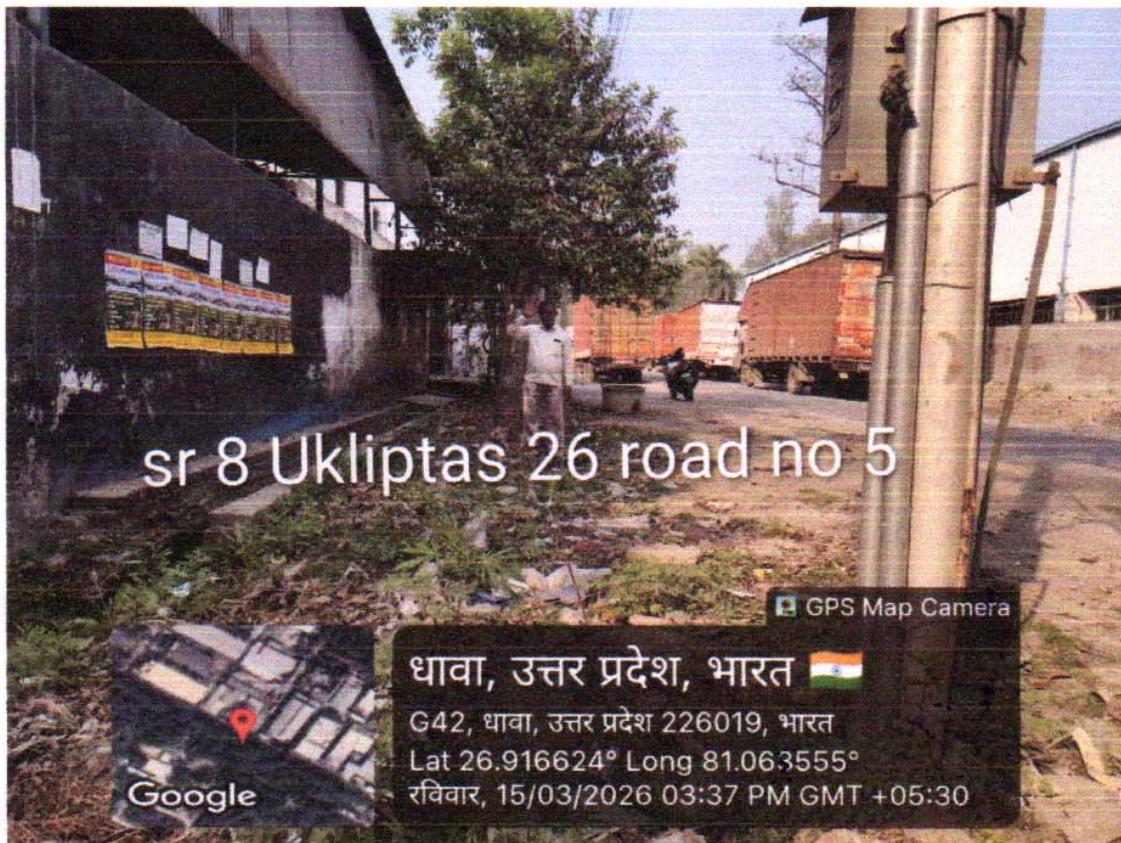
[Handwritten signature]

[Handwritten signature]



[Handwritten signature]

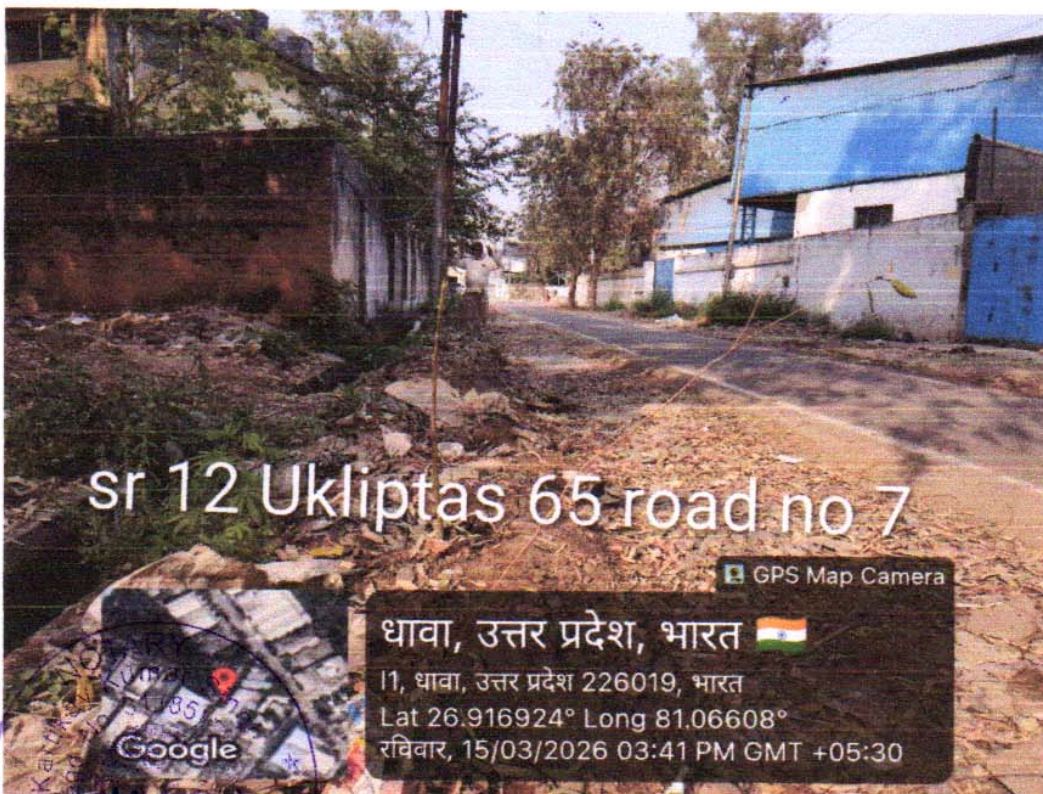
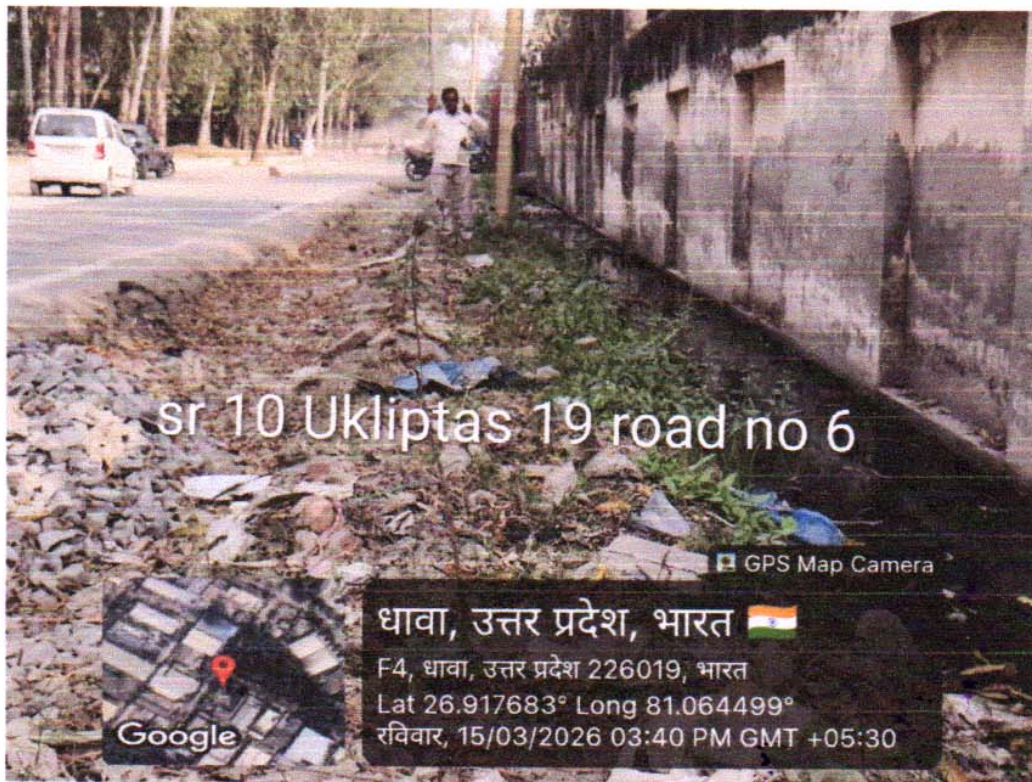
[Handwritten signature]



Handwritten signature and official stamp of the Government of Uttar Pradesh.

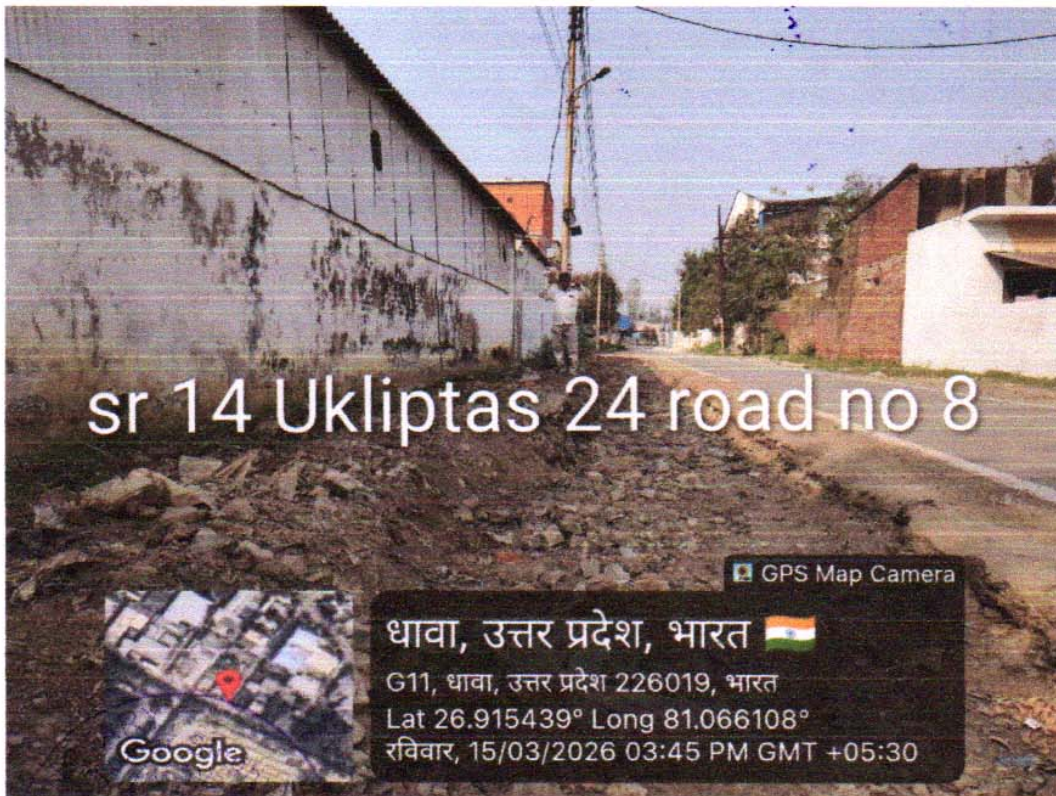
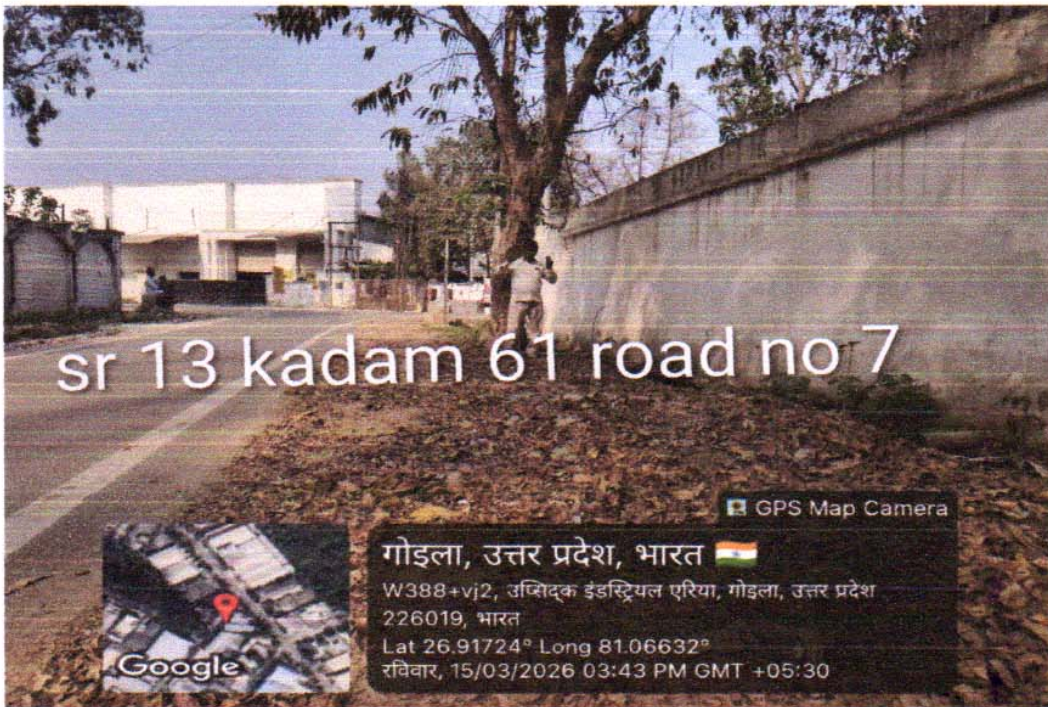
Handwritten signature.

Handwritten signature.



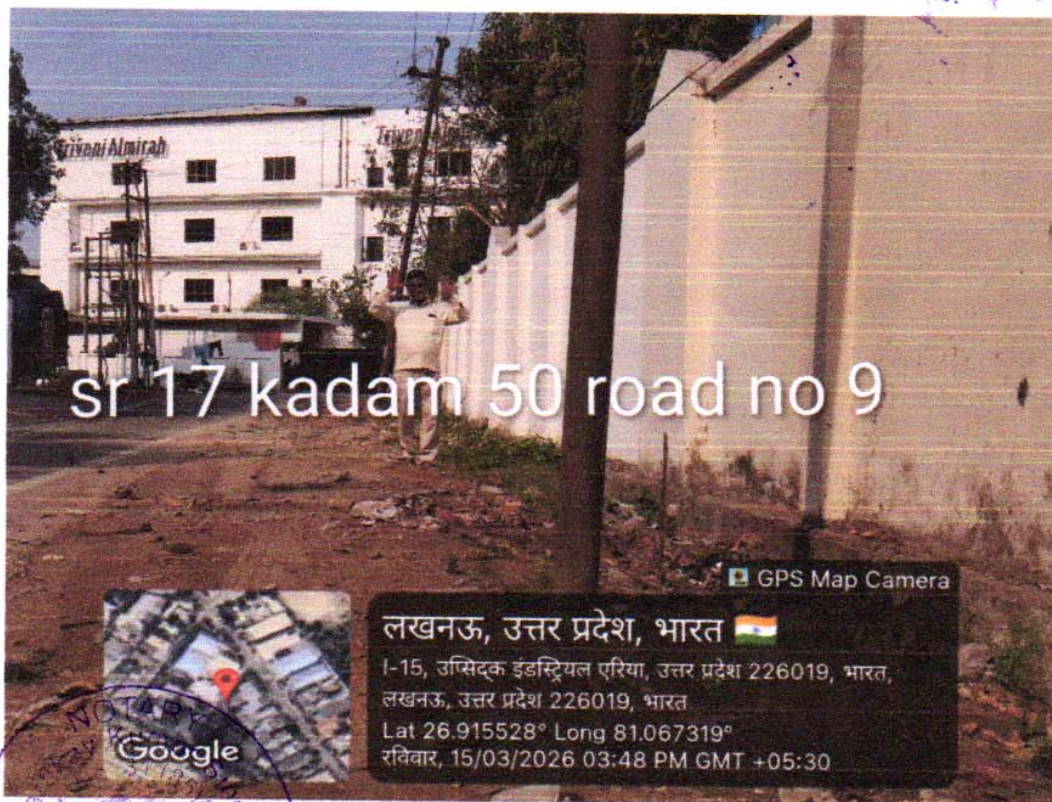
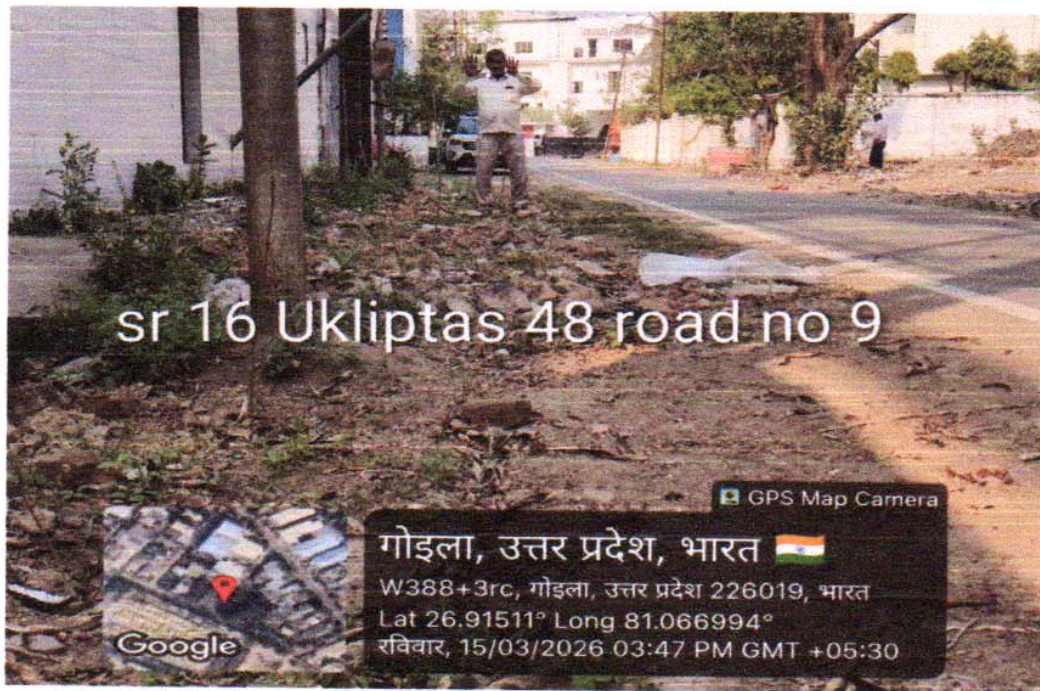
[Handwritten signature]

[Handwritten signature]



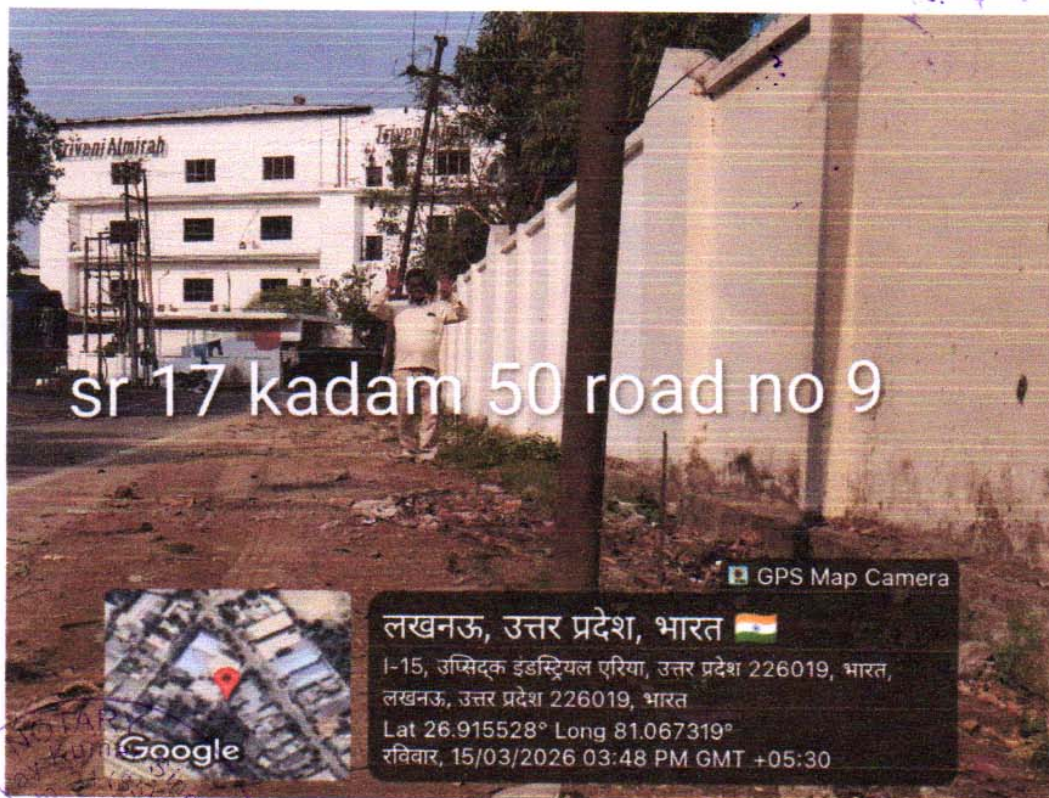
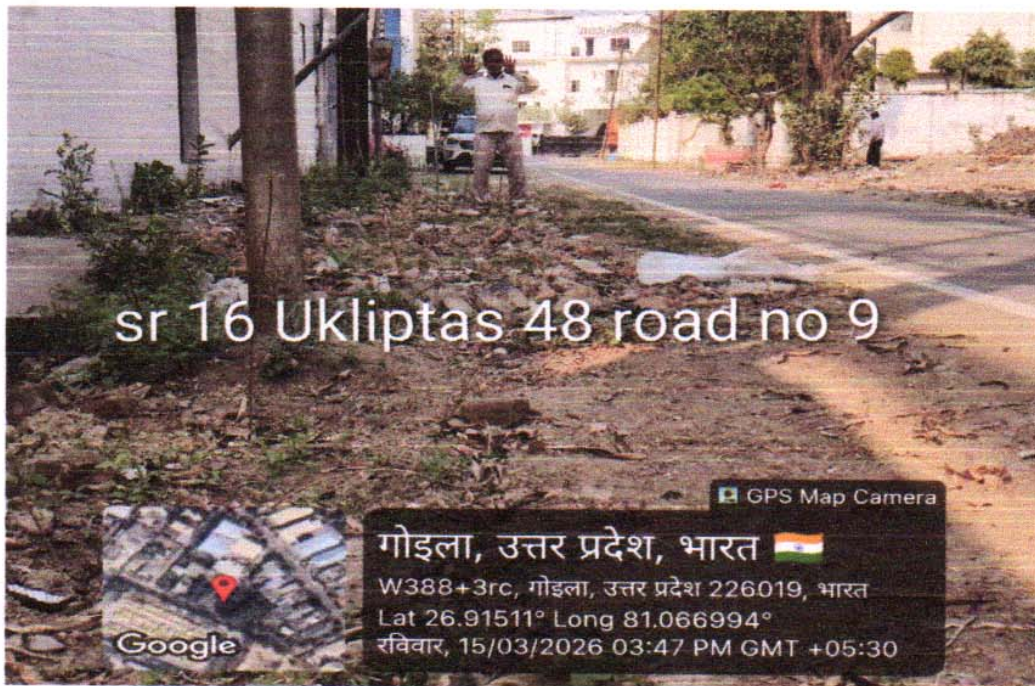
✗

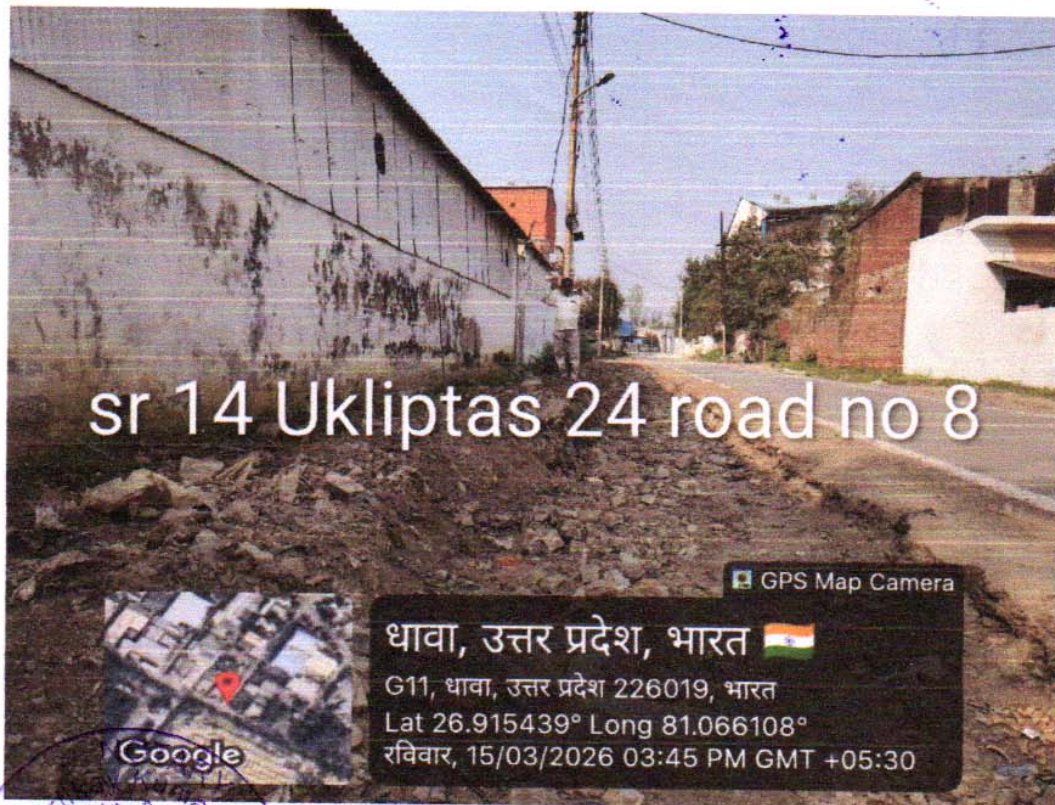
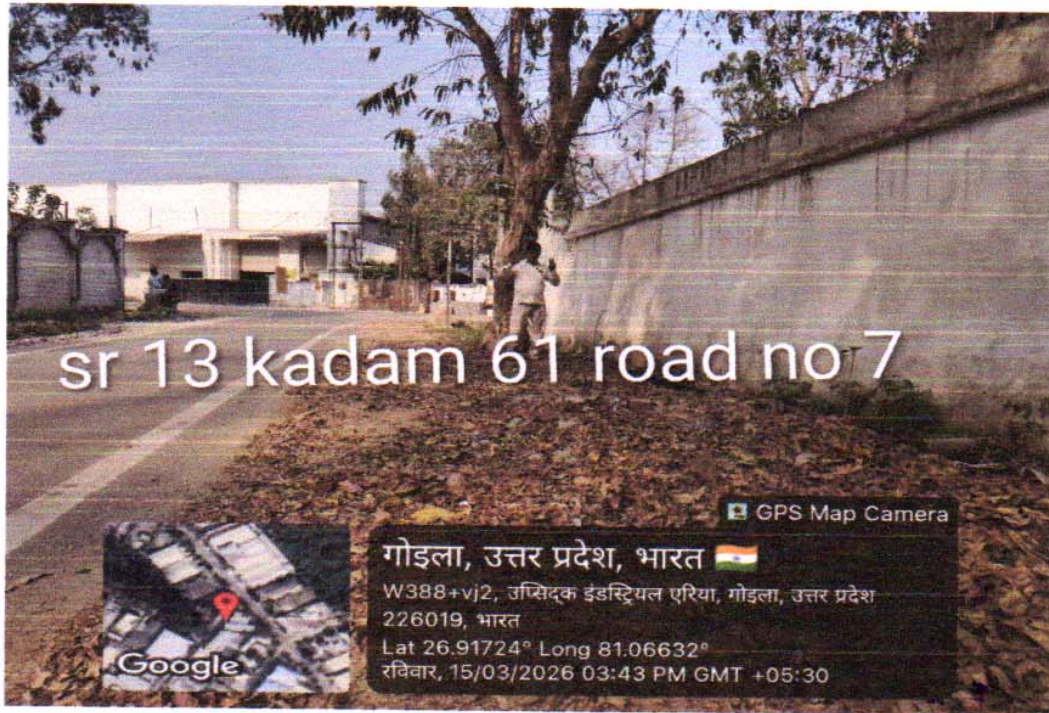
SS

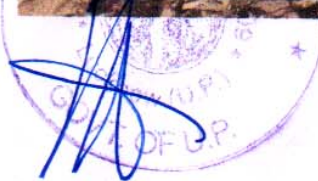
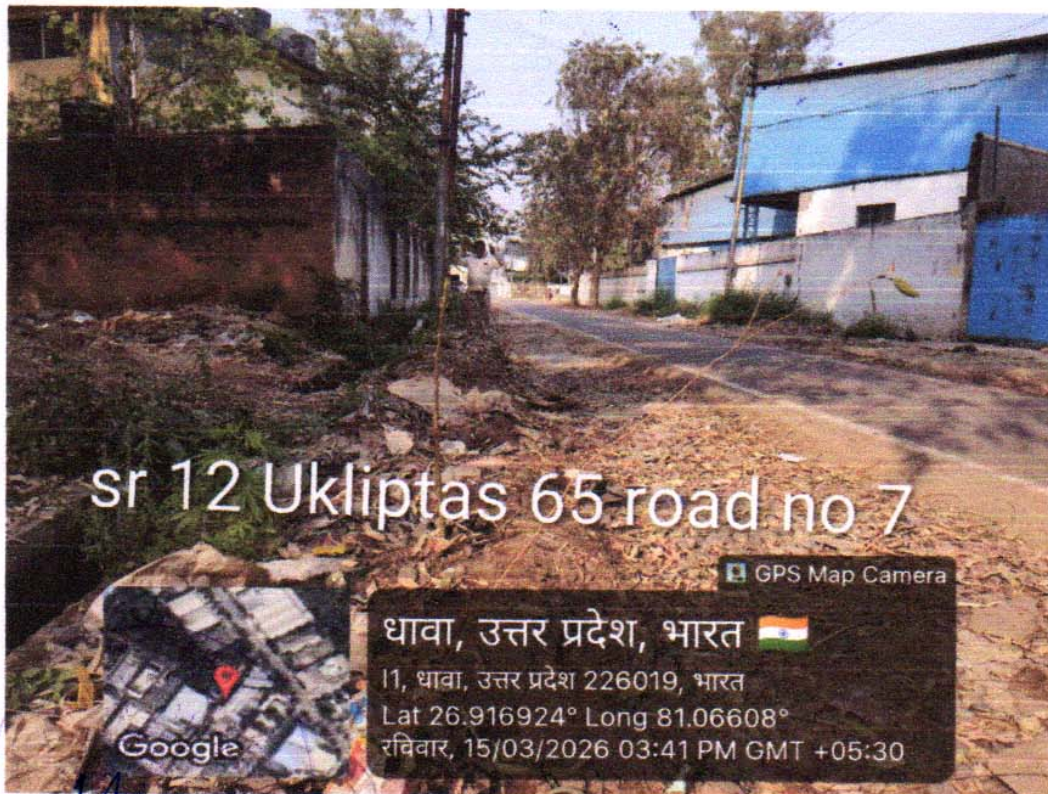
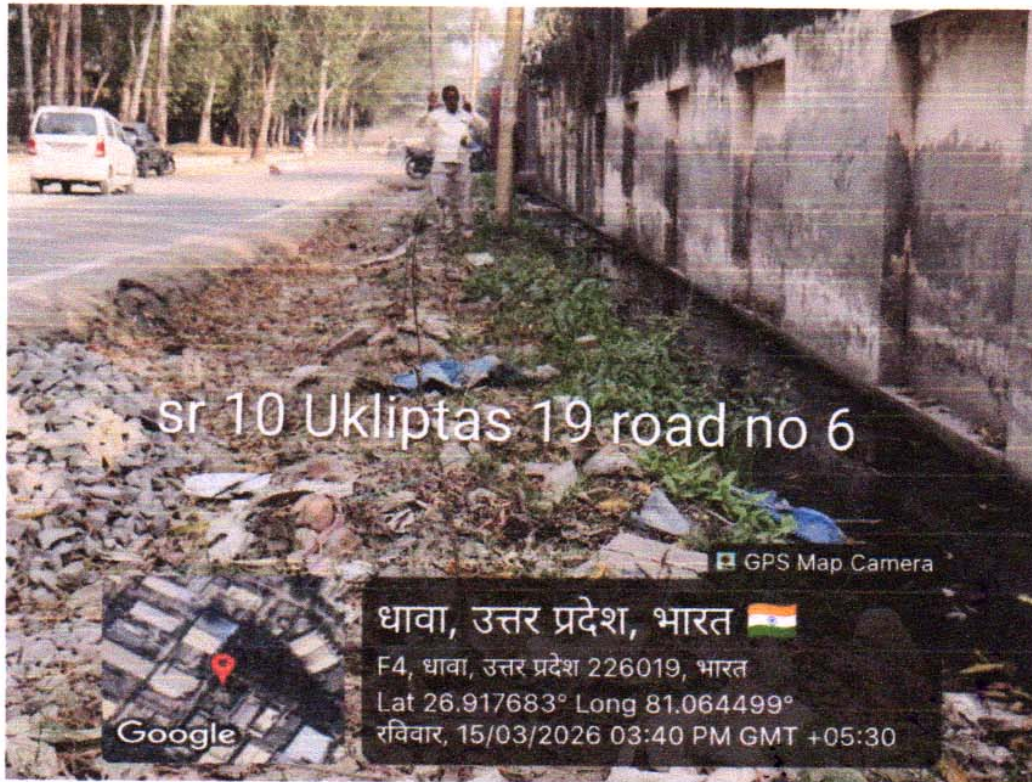


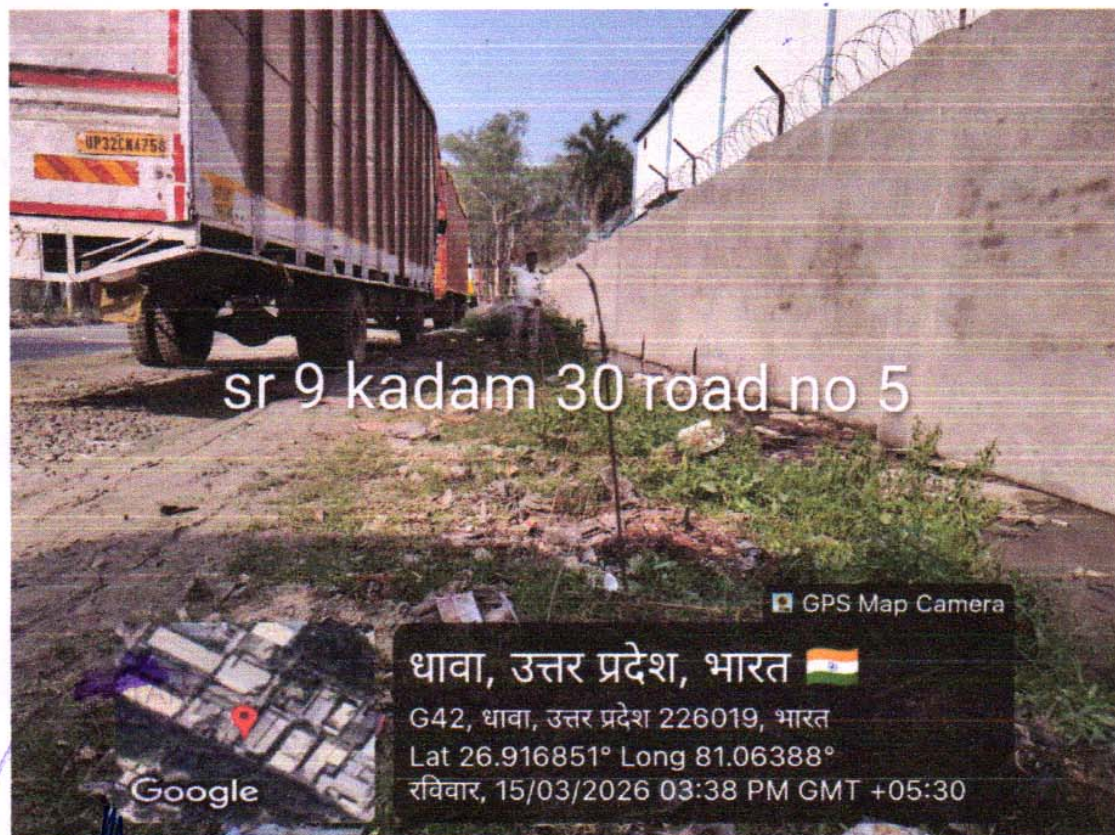
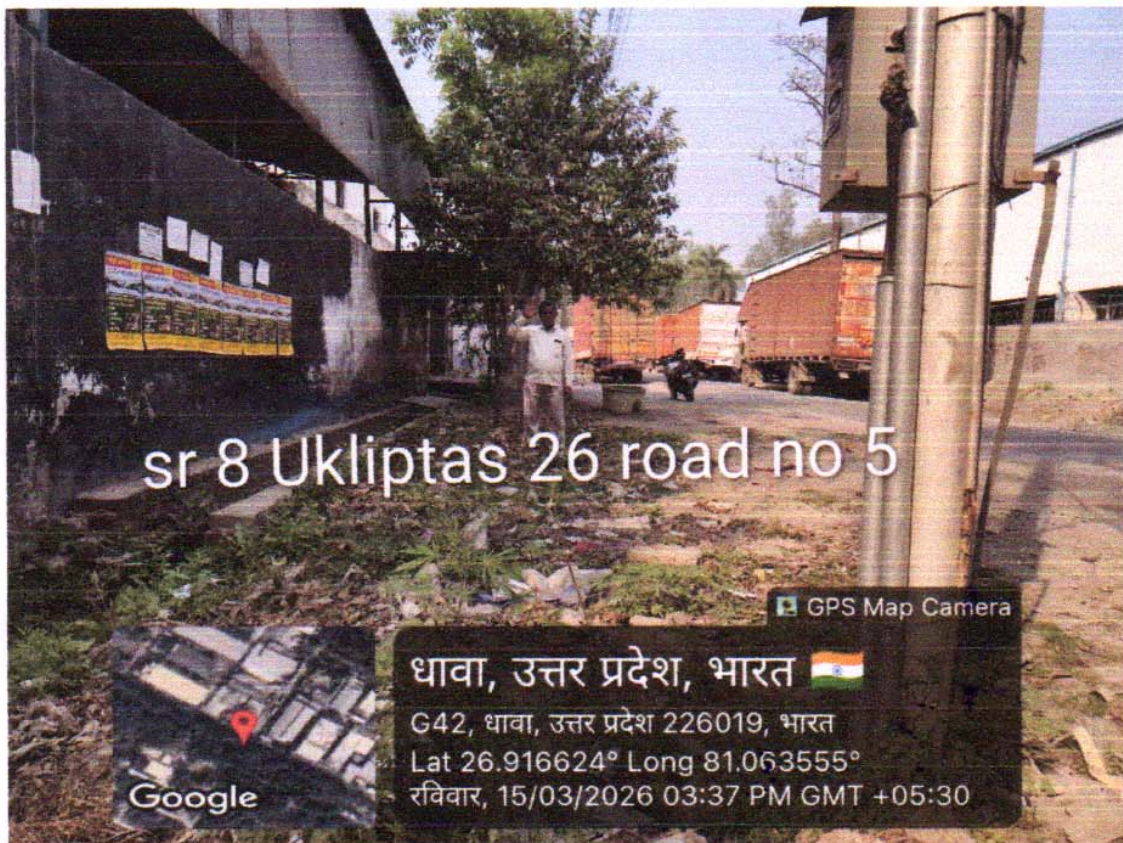
[Handwritten signature]

[Handwritten signature]



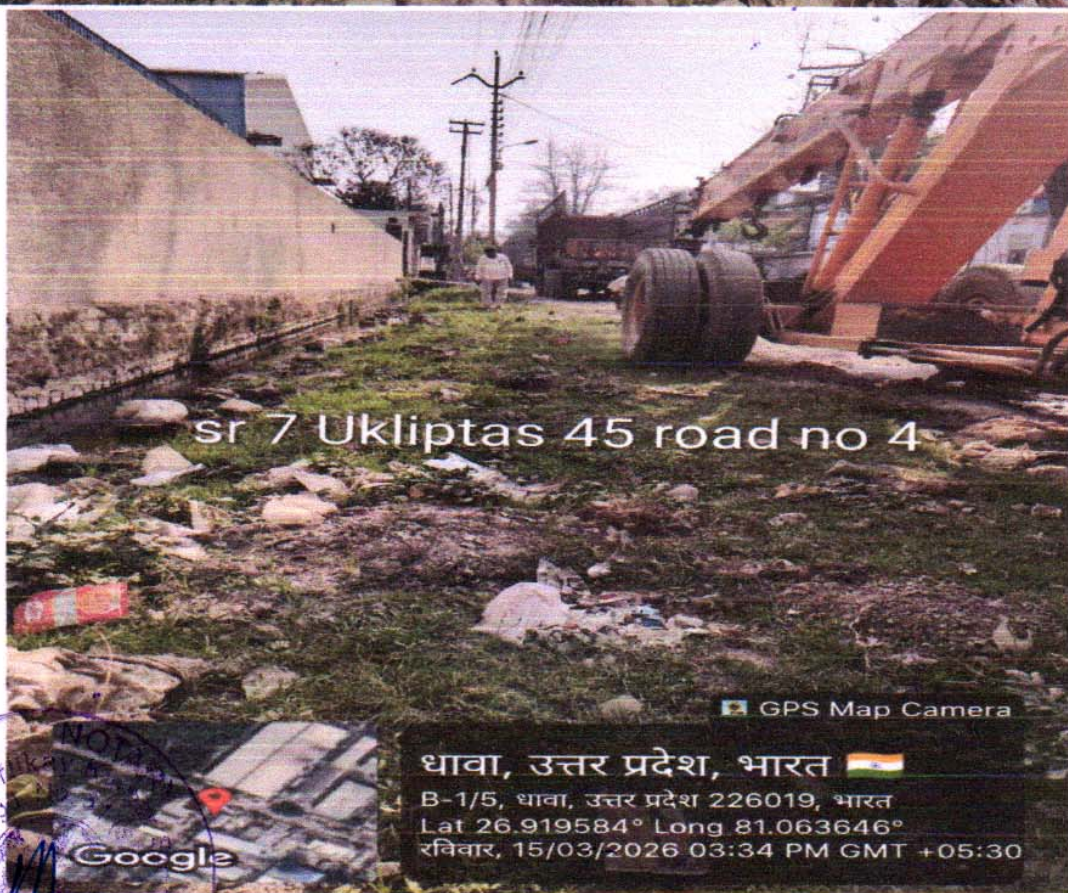
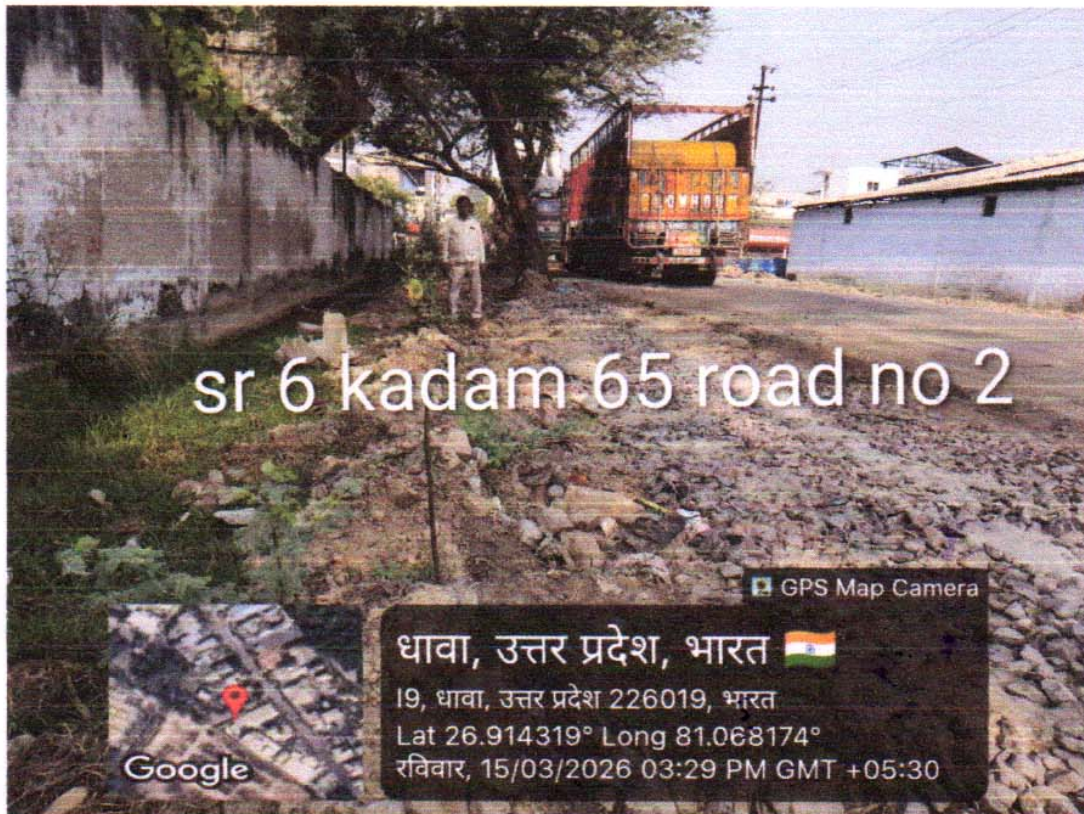






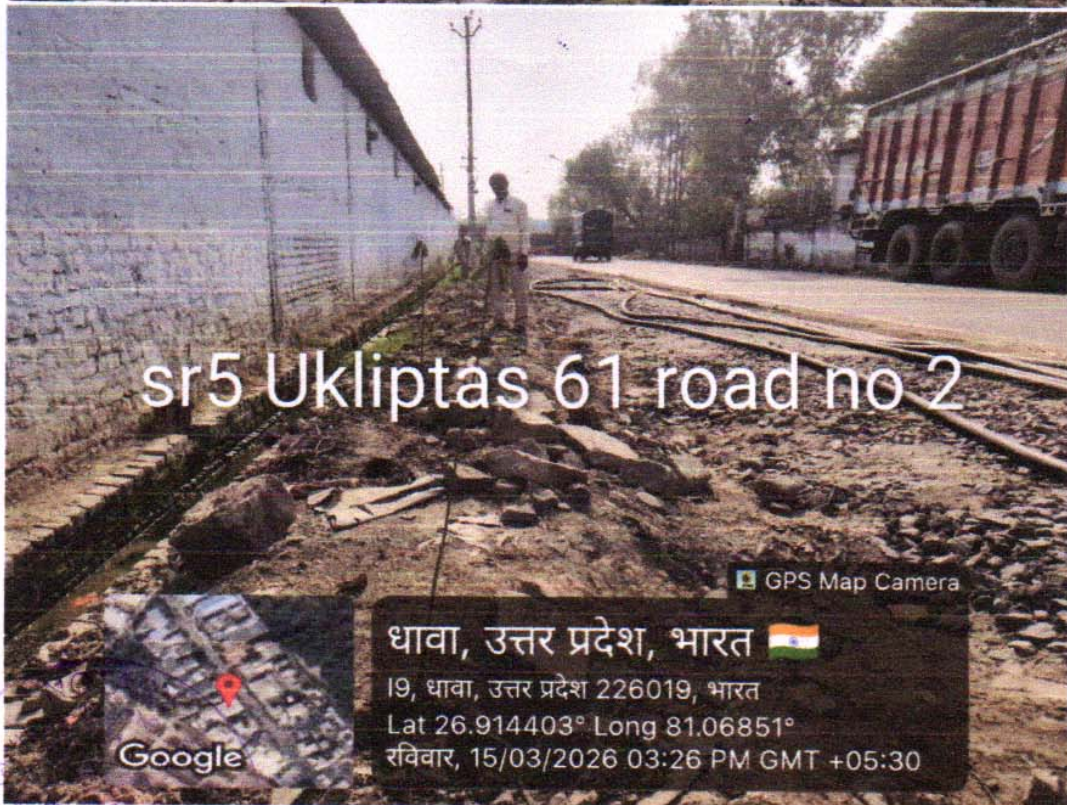
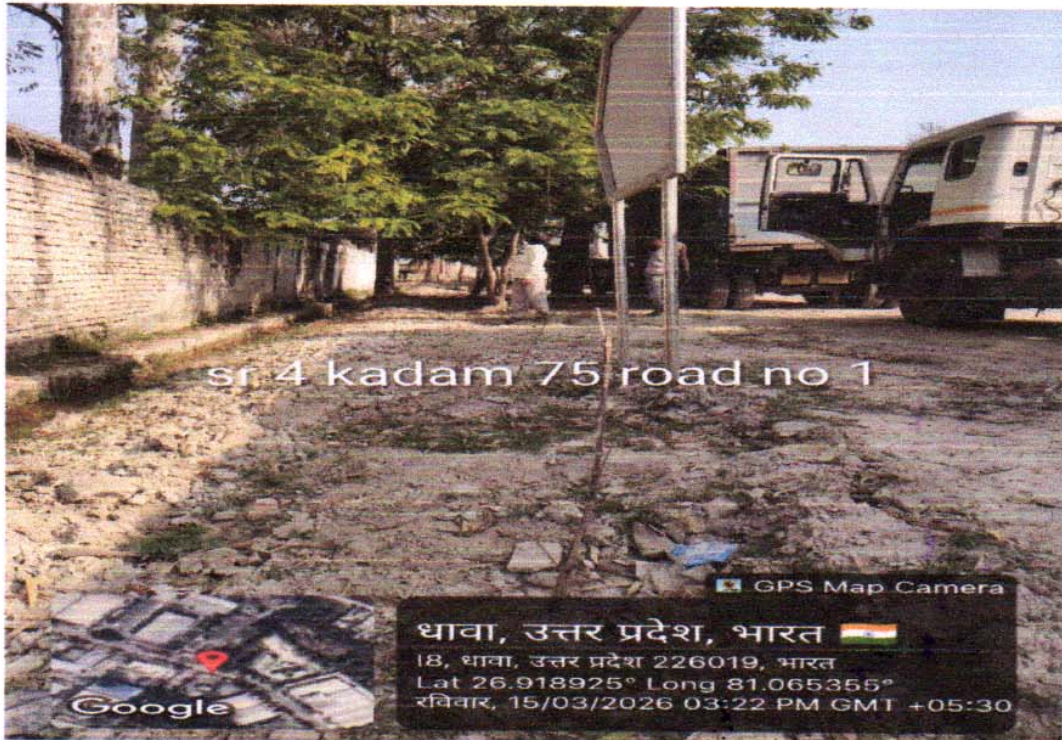
Handwritten signature.

Handwritten signature.



Handwritten signature.

Handwritten signature.





[Signature]

[Signature]

A-3

कार्यालय उपप्रभागीय वनाधिकारी, मोहनलालगंज, उ०प्र० लखनऊ।
पत्रांक 7854/35-3, लखनऊ, दिनांक 02 अप्रैल, 2026

सेवा में,

प्रभागीय वनाधिकारी,
अवध वन प्रभाग,
लखनऊ।

विषय:-

मा० एन०जी०टी० में दायर ओ०ए० संख्या-813/2024 NEWS ITEM TITLED "IRONY ON WORLD ENVIRONMENT DAY U.P. FOREST CORPORATION TO AUCTION 400 GREEN TREES IN LUCKNOW ON JUNE 5" APPEARING IN THE HINDUSTAN TIMES DATED 04.06.2024 में पारित आदेश दिनांक- 11.03.2026 के अनुपालन में आख्या/अद्यतन स्थिति के सम्बन्ध में।

सन्दर्भ:-

आपका पत्रांक-7781/35-3 दिनांक-28.03.2026

महोदय,

उपरोक्त सन्दर्भित पत्र के क्रम में विषयक प्रकरण सूचना क्षेत्रीय वनाधिकारी सरोजनीनगर एवं कुकरैल रेंज द्वारा उपलब्ध कराया गया है जिसका विवरण निम्नप्रकार है:-

क्र०सं०	रेंज का नाम	स्थल का नाम	वृक्षों की संख्या	प्रजातिवार (विवरण)	सफलता प्रतिशत	अभ्युक्ति
1	सरोजनी नगर रेंज	औद्योगिक क्षेत्र अमौसी नहर की तरफ व सड़क सं०-6,7	1600	कदम्ब-150 जामुन-200 कचनार-200 कंजी-250 पाकड़-300 महोगनी-300 इमली-200	100%	फोटोग्राफ्स संलग्न हैं।
		औद्योगिक क्षेत्र सरोजनीनगर अशोका लिलैण्ड के पास सर्विस रोड	293	टयोरी-82 केण्डलपाम-89 फाइकस-81 अरिकापाम-20 टयोरीपाम-20 कोकसपाम-01	100%	
		अशोका लिलैण्ड के पीछे 18 मी० रोड- सड़क संख्या-02	100 40	कदम्ब-100 कदम्ब-40	100%	
		औद्योगिक क्षेत्र सरोजनीनगर श्रमिक सुविधा केन्द्र के पास	75	कुमकुम-25 चन्दन-25 पीपल-25	100%	
		योग	2108	2108	100%	



2	कुकरैल रेंज	सी0एफ0सी0कैम्पस औ0क्षेत्र चिनहट	95 95	कदम्ब-63 यूकेलिप्टस-63	66%	फोटोग्राफ संलग्न है।
		औ0क्षेत्र चिनहट संडक सं0- 01	200 75	यूकेलिप्टस-130 कदम्ब-49	65%	
		औ0क्षेत्र चिनहट संडक सं0- 02	61 65	यूकेलिप्टस-37 कदम्ब-39	60%	
		औ0क्षेत्र चिनहट संडक सं0- 04	45	यूकेलिप्टस-24	54%	
		औ0क्षेत्र चिनहट संडक सं0- 05	26 30	यूकेलिप्टस-16 कदम्ब-19	63%	
		औ0क्षेत्र चिनहट संडक सं0- 06	19 18	यूकेलिप्टस-13 कदम्ब-12	68%	
		औ0क्षेत्र चिनहट संडक सं0- 07	65 61	यूकेलिप्टस-34 कदम्ब-43	52% 70%	
		औ0क्षेत्र चिनहट संडक सं0- 08	24 25	यूकेलिप्टस-15 कदम्ब-15	61%	
		औ0क्षेत्र चिनहट संडक सं0- 09	48 50	यूकेलिप्टस-28 कदम्ब-30	59%	
		योग	1002	630	62.87%	
		कुलयोग	3110	2738	88.04%	

अतः क्षेत्रीय वनाधिकारी सरोजनीनगर व कुकरैल रेंज द्वारा विभिन्न स्थलों पर रोपित कुल 3110 पौधों की फोटोग्राफ सहित सूचना संस्तुति के साथ सूचनार्थ एवं आवश्यक कार्यवाही हेतु आपको प्रेषित किया जा रहा है।

संलग्नक- उपरोक्तानुसार

भवदीय

उपप्रभागीय वनाधिकारी,
मोहनलालगंज।



elc

SP

A-4



कार्यालय
क्षेत्रीय वन अधिकारी, शहरी रेंज
(पिकनिक स्पॉट रोड, कुकरैल) सी.यू.जी. मो. नं. : 7839434282
अवध वन प्रभाग, लखनऊ

पत्रांक 15/354 /

दिनांक 08/07/2026

सेवा में,

प्रभागीय वनाधिकारी
अवध वन प्रभाग
लखनऊ।

विषय:- 92. हेक्टेरों के घातम के सप्लेस सिटि में 920 हेक्टेरों के सप्लेस सिटि में।

महोदय,
उपरोक्त विषय पर के क्रम में अचारा करारा है कि शहरी रेंज से सम्बन्धित सूचना निम्न प्रकार है निम्नवत है।

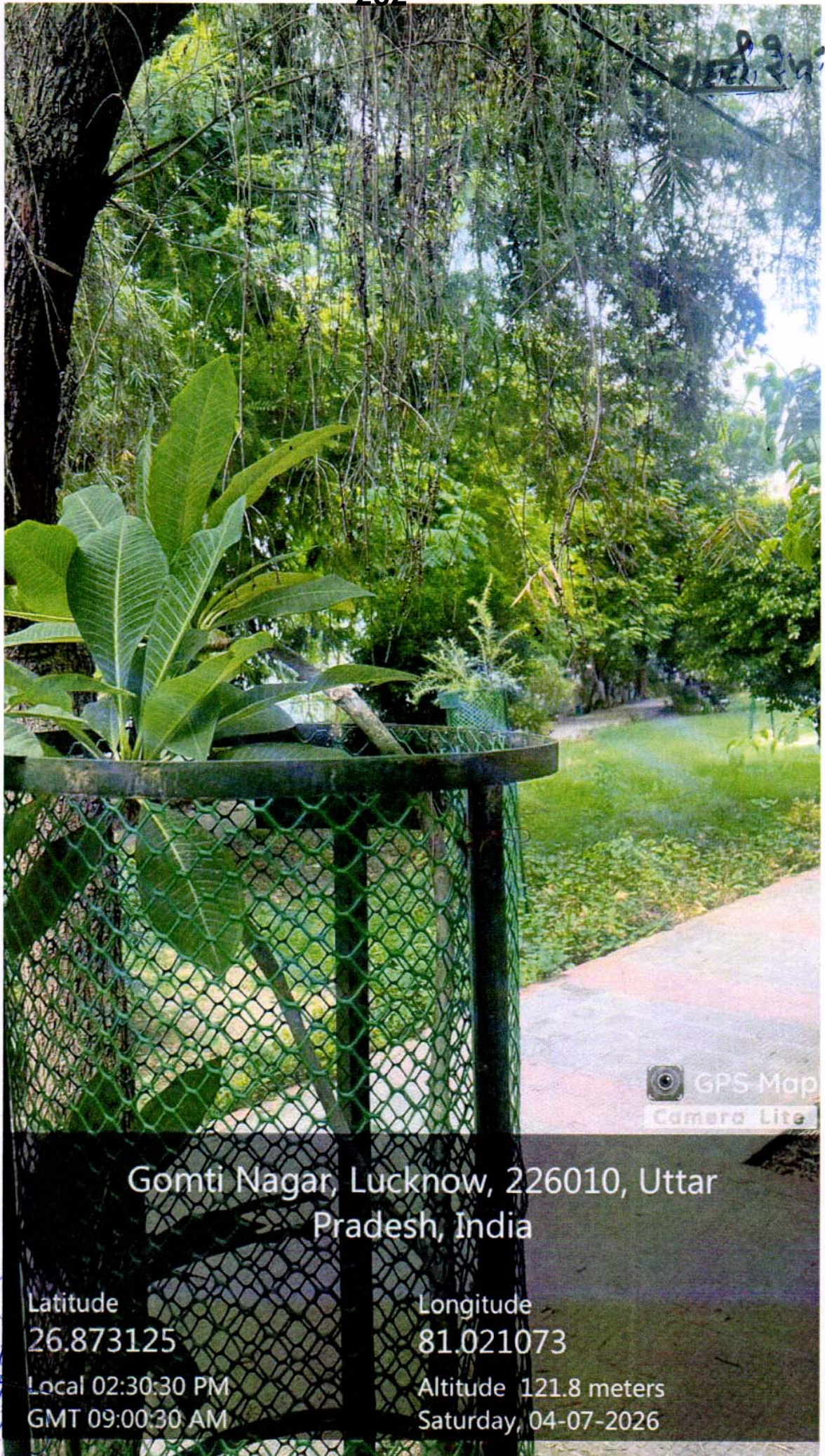
क्र.सं.	रेंज का नाम	स्थल का नाम	क्षेत्रफल	प्रजाति वर विवरण	सफलता प्रतिशत	कोटा नगर
1)	शहरी	10 काला रास्ता 1, 2, 3 के मार्ग	300	टिकोना, नौक, गुलाबी, वारनब्रश, तपोपत्र	100%	हा
2)		विजयपुरा 4, 5, 6 के मार्ग	350	आम्र, नौक, गुलाबी, वारनब्रश, तपोपत्र, टिकोना के सप्लेस	100%	हा
3)		वाल्मिकी रोड के मार्ग	270	कचरा, टिकोना, आम्र, नौक, गुलाबी, फनेर, के.समिथा, असोक	100%	हा
		मोटा	920			

अतः उपरोक्त रिपोर्ट अधिकारी की सेवा में भुगतान के लिए कार्यवाही हेतु प्रेषित।



अधिकारी
क्षेत्रीय वन अधिकारी
शहरी रेंज, लखनऊ

SP



GPS Map
Camera Lite

Gomti Nagar, Lucknow, 226010, Uttar
Pradesh, India

Latitude
26.873125

Longitude
81.021073

Local 02:30:30 PM
GMT 09:00:30 AM

Altitude 121.8 meters
Saturday, 04-07-2026

18



Gomti Nagar, Lucknow, 226010, Uttar
Pradesh, India

Latitude
26.872117

Longitude
81.016586

Local 02:11:16 PM
GMT 08:41:16 AM

Altitude 114.6 meters
Saturday, 04-07-2026





Gomti Nagar, Lucknow, 226010, Uttar Pradesh, India

Latitude
26.872009

Longitude
81.016228

Local 02:13:57 PM
GMT 08:43:57 AM

Altitude 114.3 meters
Saturday, 04-07-2026



A handwritten signature.



Gomti Nagar, Lucknow, 226010, Uttar Pradesh, India

Latitude
26.873139

Longitude
81.021147

Local 02:31:18 PM
GMT 09:01:18 AM

Altitude 118.2 meters
Saturday, 04-07-2026



SP

कार्यालय उपप्रभागीय वनाधिकारी, मोहनलालगंज, 30प्र0, लखनऊ।
पत्रांक 147/35-3.(यूपीएसआरटी) लखनऊ, दिनांक 03 जुलाई 2026

सेवा में,

प्रभागीय वनाधिकारी,
अवध वन प्रभाग,
लखनऊ।

विषय:-

मा० एन०जी०टी० में दायर ओ०ए० संख्या-813/2024 NEWS ITEM TITLED "IRONY ON WORLD ENVIRONMENT DAY U.P. FOREST CORPORATION TO AUCTION 400 GREEN TREES IN LUCKNOW ON JUNE 5" APPEARING IN THE HINDUSTAN TIMES DATED 04.06.2024 में पारित आदेश दिनांक-11.03.2026के अनुपालन में आख्या/अद्यतन स्थिति के सम्बन्ध में।

महोदय,

उपरोक्त सन्दर्भित पत्र के क्रम में विषयक प्रकरण की सूचना क्षेत्रीय वनाधिकारी शहरी रेंज द्वारा दिनांक- 03.07.2026 को विभिन्न स्थलों पर रोपित कुल 920 पौधों की सूचना फोटोग्राफ सहित अधोहस्ताक्षरी को उपलब्ध कराया गया है, जो संस्तुति सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु आपको प्रेषित किया जा रहा है। जिसका विवरण निम्नप्रकार है।

क्र०सं०	रेंज का नाम	स्थल का नाम	वृक्षों की संख्या	प्रजातिवार (विवरण)	सफलता प्रतिशत	अभ्युक्ति
1	शहरी रेंज	विक्रान्त खण्ड 1,2,3 के मार्ग	300	टिकोमा, नीम, गुलाचीन, अशोक, वाटलब्रश, तपोविया	100%	फोटोग्राफ्स संलग्न हैं।
		विजयन्त खण्ड गोमती नगर मार्ग	350	आम, नीम, गुलाचीन, वाटलब्रश, अशोक, टिकोमा, केसिया सेमिया	100%	
		वास्तुखण्ड गोमती नगर के मार्ग	270	कचनार, टिकोमा, आम, नीम, गुलाचीन, कनेर, केसिय सेमिया, अशोक	100%	
		योग	920		100%	

संलग्नक-उपरोक्तानुसार



भवदीय
उप प्रभागीय वनाधिकारी,
मोहनलालगंज।

18